



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 16.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 126/15	TP 140/17	For hearing	391/ 394	Dharma Systems Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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	R. Rashmi Sagar 9845251467	petitioner	
2)	Prema - Hatti	ROC	

ORDER

Counsel for Petitioner is present. Smt. Prema Hatti, Counsel appearing for ROC/R.D is present. She is directed to get confirmed from ROC/R.D whether the Petitioner Company has supplied the required information or not. List it on 14/12/2017.


Member (T)


Member (J)